

HIGH COURT FOR THE STATE OF TELANGANA

ROC No.1317/SO/2022

Date: 08.07.2022

CIRCULAR No.09/2022

Sub: High Court for the State of Telangana –
Representations of Service Associations/Employees
Associations/Groups/Individuals submitted to the
Hon'ble the Chief Justice/Hon'ble Judges - Certain
instructions issued – Regarding.

It has been brought to the notice of the High Court that certain Service Associations/Employees Associations/Groups/Individuals, are submitting their representations/ applications directly to the Hon'ble the Chief Justice/Hon'ble Judges, without approaching the Registrars concerned, due to which much inconvenience is caused to their Lordships'. Therefore, while deprecating such practice, all the Service Associations /Judicial Employees Associations and High Court employees serving in the State of Telangana are directed to dispense with such practice and submit their representations /applications to the Registrar General for resolving the issue in consultation with the Registrar Concerned. If not, then the same will be submitted before the Hon'ble the Chief Justice / Hon'ble Judge, by the Registrar concerned.

Therefore, all the Service Associations/Judicial Employees Associations and High Court employees serving in the State of Telangana are hereby instructed to follow the above instructions without fail. Any deviation in this regard will be viewed seriously.


REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana at Hyderabad {for information}.

2. All the P.Ss to the Hon'ble Judges, High Court for the State of Telangana at Hyderabad {for placing before the Hon'ble Judges}.
3. The P.Ss to the Registrars, High Court for the State of Telangana at Hyderabad {for placing before the Registrars }.
4. All the Unit Heads in the State of Telangana {with a request to communicate the copy of the Circular to the Service Associations/ Employees Associations functioning in your Unit}.
5. The Presidents of
(a) Junior Officers Association, (b) Section Officers Association (c) Court Master Association (d) Service Association and (e) Class IV employees service Association, High Court for the State of Telangana.